on All India Radio and Doordarshan is objectionable and hence should  $b_e$  changed for the better;

(5) Indian drama and movies should be screened in Doordarshan so as to revive forgotten values of Indian culture and tradition instead of 'Here is Lucy' etc.; and

(6) films of educative value should be encouraged.

The contents of the memorandum have been brought) to the notice of State Governments, Union Territory Administrations, Ministry of Home Affairs, Ceatral Board of Film Censors, Directorate General, All India Radio and Directorate General, Doordarshan for appropriate action.

All films are examined by the Board of Film Censors in accordance with the provisions of the Cinematograph Act 1952 and the guidelines issued thereunder. In accordance with these guidelines while examining films for certification, the Board that anti-social activities ensures such as violence are not glorified or justified, the modus operandi of criminals or other visuals or words likely to incite the commission of any offence are not depicted, pointlessi °r avoidable scenes of violence, cruelty and horror are not shown, scenes which have the effect: of justfying or glorifying drinking are not shown and human sensibilities are not offended by vulgarity, obscenity and depravity. In addition, films which are considered not suitable for exhibition to non-adults are certified for exhibition restioted to adults only.

## Arrest of an Accounts Clerk for cheating and forgery

731. SHRI N. K. P. SALVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state; \*"

(a) whether it is a fact that an Accounts Clerk of his Ministry haa been arrested on charges of theft, cheating and forgery;

(b) if so, what is the amount of money involved; and

(c) what are the details cf th\* findings including the modus *operandi* of the culprit in misappropriating public funds?

THE DEPUTY MINISTER IN THS MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): (a) Yes, Sir.

(b) Rs. 1,39,285.81 P.

(c) Preliminary investigations by the Crime Branch of Delhi Police have revealed that the Accounts Clerk used to take away the 'Account Payee' cheques drawn in favour of Accounts Officer, Employment News from the Office of Employment News, or sometimes even before their delivery in the Office. He then used to endorse them oh behalf of the Accounts Officer for being credited in a fake savings account number opened by him in ah assumed name at a post office. The matter is being investigated into further by tlie Crime Branch.

## Fiide incidents in Srinagar T.V. Centre

732. SHRI ABDUL REHMAN SHEIKH: Will the Minister of IN-FORMATION AND BROADCAST-ING be pleased to state:

(a) whether it is a fact that th« Srinagar T.V. Centre had suffered a heavy loss when a fire broke out in this centre. in December<sub>(</sub> 1981;

(b) whether the fire incident was the third in the Srinagar TV Centre;

(c) if so, what  $i_s$  the estimated loss suffered as a result of fire incident each time; and

(d) what is the outcome of the inquiryj made into the incident and the action taken by Govenment in the matter?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir. The loss was minimal in as much as

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